NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCA/10/2016

NAME OF THE PETITIONER(S)

:Shri. M Palanisamy

NAME OF THE RESPONDENT(S)

:K.V.P. Farms & Designs Private Limited & 3 Others

UNDER SECTION

:634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

MANEEN KUNAR MULTITE G. VIMONAN KUNAR

Coulder

MOHEET L. RATHORE FOR (KAPARNA DEVI)

Course for Respondent

ORDER

Counsels representing both the parties are present and prayed for time to make submissions in relation to the outcome of the settlement talks. Time is enlarged at request. Put up on 26.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sel-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc